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[Shri N. Kanungo.] a policy of not increasing the loom- i age, and they will continue following ' that policy for some time to come. I must however give a warning to the House that to talk glibly of being able i to produce 3,200 million yards is not correct. In spite of the assertion of my friend Prof. Ranga it is not possible, to produce it at a price at which it ran be taken by the consumers unless so many other conditions are satisfied. And one of the main conditions is :hat yarn of the right type must be available and I insist that it should be of the right type and right price. Today-and Prof. Ranga will bear me out in this-you go from Assam to Cape Comorin and you will find that certain manufacturers of yarn have got a premium; the weaver wants only that yarn. You cannot force down the throat of the weaver any yarn that you like or the planners of this country like. And the weaver :s our primary concern. He is the producing unit. His tool, his loom, his preparatory process is said to be sacrosanct. Prof. Ranga will bear me out that today in India we have at least 3,000 varieties of looms ranging from the most primitive loin loom to the latest semi-automatic loom described in the report of the Committee. The semi-automatic loom in spite of Prof. Ranga's allergy to it is not an invention of the Committee or of anybody else. It has been in this country for, the last 40 years. It is not an invention of recent years It was an invention of the ingenious weavers of Western India and they have been working on it for the last 40 years.

Sir, the time is running out and though my temptation to dilate upon the recommendations of the Enquiry Committee is very strong, I feel that it is irrelevant and you will not allow it. So I submit that for the limited purposes of this Resolution, though the Government have been following the same policy as is embodied in the Resolution and they will continue to follow it, yet they are not prepared to accept this Resolution because conditions may change from time to time.

Students

SHRI H. P. SAKSENA: If it comes to a shortage of yarn for looms, will you permit your own textile mills to manufacture the varn or will you import it from outside?

MR. DEPUTY CHAIRMAN: It is a matter of detail

SHRI N. KANUNGO: That is a contingency upon another contingency on which I cannot give a reply.

MR. DEPUTY CHAIRMAN: Mr. Kishen Chand is not here to reply. So, I am putting the Resolution to the House. The question is:

"This House, having taken into consideration the recommendations of the Textile Enquiry Committee, is of opinion that production of cloth by mills should be limited to 5,000 million vards per year and that after the year 1955-56 all additional production should be by the handloom sector."

The motion was negatived.

RESOLUTION RE COMPULSORY TRAINING IN N.C.C. OR A.C.C. FOR **STUDENTS**

DR SHRIMATI SEETA PARMANAND (Madhya Pradesh): Mr. Deputy Chairman, I beg to move the Resolution standing in my name, namely: ----

"This House is of opinion that with a view to inculcating a spirit of discipline and leadership among the youth of the country, the Central Government should recommend to State Governments to introduce compulsory training in N.C.C. or A.C.C. for all students for one year each at the High School and the University stages of education."

Though on the face of it, it might seem that this Resolution states nothing new but states merely what is an accepted principle, I would submit that very often these accepted principles

themselves make us lose sight important facts and the principles soon begin to be forgotten. And it is from , that point of view that this Resolu-tion has been brought the House, so that the views of the before Mem-^ bers of thk House are available to Government and the views of tae U-ov-ernment are available to the people. B

little time for discussion that it would not be have plays written on this theme. possible to get the views of as many Members of Malavikagnimitram, Kalidasa longer)

cipline, has been attempted to be brought the teacher has fallen off from that 45 minutes, the withdrawn. today, the important matter.

We are all very fond

the country. But the most things that require to be done for this wealth of causes of student' indiscipline. And the first and foremost is finance. Just as it leadership. is not possible to give compulsory education causes of student indiscipline: -

of ^{our} homes there was greater care and attention given to our children's Children used home education. to sit at tae feet of their grandparents and had every day some sort of moral they instruction through Bhajans, Kirtans and other

anecdotes of a religious nature. Even in schools the teacher was respected to such an extent and the teacher ut unfortunately, the Resolution has got such a also took so muc.i interest in the student that we In depicts the the House as this Resolution deserves. I would contest between two teachers, Ganadas and at the outset request hon. Members to sit a little Haradas, who took part in showing how their if possible, so that this is done particular^ "students excelled each other. And because this is the t.nrd time that this that happened because of the reverence that was type of resolution, which deals with student dis- paid to the teacher. Due to various circumstances, pedestal. before the House. Once or twice it was not His economic condition has gone down. It is such reached, and once when it was about to be a vast subject that I would be easily dragged reached, just like today when it could have had into dealing with the ancient period only. So, I House rose as it was want to stop that by just saying that the economic In order to ensure that at least condition of the teacher and his lack of interest in same should not happen, I have the student have brought about the present decided to move the Resolution, so that condition. These are depicted in the small pamphlet Government may make up their mind on this that has been brought out by an Officer of the Education Ministry, Dr. Humayun Kabir. It has been supplied to Members of Parliament. The pamphlet called "STUDENT I is of saying that the children are the wealth of INDISCIPLINE" and it deals with four main important features which I have briefly touched-on the

The first the country at the present stage are unfortunately point of my Resolution touches on the question not being done because of many difficulties. of student indiscipline and the second on student The pamphlet details four main

within the period of ten years set out by the The loss of leadership by Teachers; Growth of Constitution, in the same way, this type of Economic Difficulties; Defects in the xisting education —that is, through N.C.C. or A.C.C, or Sys'.eni; and General loss of Idealism. as was formerly through scouting or U.T.C.—is

not being given to as many people as we should These are the four reasons which are considered the because of lack of finance. And secondly also causes of the present indiscipline among students. because of the lack of personnel. So, in order We have since talked very often about this sad state to emphasise the importance of this type of of affairs and we have very recently witnessed the education, which can be given through N.C.C. or spectacle of what happened in Patna. Here in the A.C.C, it is necessary to touch on the question of HOUSP

education that was available in our ancient culture and until not very long ago. We all

know that formerly in

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[Dr. Shrimati Seeta Parmanand.] we wish to raise a short notice question or, if possible, a half an hour discussion oyer firings, etc. So, when it comes to tackling the question by taking proper measures, I feel, we would not show indifference to devoting some more time to this serious question, by which it would be possible to bring about a better condition of discipline in spite of the present difficulties about finance and personnel. And it is only for that reason that I have tabled this Resolution.

The reasons for the present-day tttitude of students are many. In addition to the four that I have already narrated just now, the students are under the influence of modern films; then the cheap literature that is available; wrong ideas of freedom. After freedom, wrong ideas of liberty and what may be called ideas of individual independence really bordering sometimes on what amounts to impudence are there, I would say, because of mistaken ideas of independence. And that has its relation ultimately to the very far-fetched situation in the whole world which has come as an aftermath of war. That, again, is a complicated question and I do not want to go deep into it beyond saying that the World Wars have been found to leave a state of unrest in the minds of the vouth: because of disturbed conditions, economic the condition's and other social conditions of life that face them, all the results which I described just now follow. Then the unfortunate method which the students havo adopted of resorting to strike, finding it a successful method to gain what they would like to have. Once I asked the students why they resorted to strike, and they simply said that they did so because they observed that that was the best way to get what they wanted. As a result, they have come to think, in the course of these last few years, that the authorities have given way to the students' demands because of their strike and that whatever they do must be right. I should say that with the confidence-I. won't say con-

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ceit-that youth feels that whatever it sees and thinks of the world around them is the only thing to be seen and thought; they have begun to think that whatever they want must be conceded without looking to the other side. On this question, I would refer only to one instance. What happened in Patna? Why should they decide that the busman must take them free of charge and if he did not do so, then they would insist on it: they would even resort to violence? They had in mind the Satyagraha of the political days of the struggle for freedom. But they did not remember that it was non-violent and that there was nobody at that time who could tell them or to whom they could listen, that violence was bound to have its repercussions. If even one wanted to ignore these actions-misguided actions-of young people, at least in the interests of the safety of the other citizens, the Government is not in a position to ignore that and the consequences follow. So, in order to create a sense of discipline, we have to seek all avenues that will help us to bring about the best results within the shortest period and with the least expenditure. As has been found, the N.C.C. movement has helped that aim to a great extent, because the ideals of the N.C.C. are to create a sense of new citizenship and also a sense of social service with a high code of conduct. If we are to have this democratic ideal of our country's independence, the mode of life has to be made real.

Also, it should be remembered that, in the days of Partition when the Kurukshetra Camp was established and when it was not possible to keep order there with the civilian personnel, doctors, etc., ultimately the Camp was handed over to the military. Within a matter of days, there was a revolutionary change for the better of orderliness etc. Similarly, times out of number, we hear, on the floor of the House and outside, of the tributes being paid to the wonderful discipline of the Defence Forces personnel and also to the exemplary way in which they have conducted themselves out-

side the country. After all, they are also the sons of the same soil and they have gone through the same early training. But what is the difference due to? It is due to the disciplined training that they have received in addition. I have seen myself the pioneer forces during War days when

, within a short period of three months training, simple villagers gave such a wonderful account of themselves that it looked as if they had had regular training perhaps for years. Such "was the organized team work they had put in under the able guidance of t'.ieir officers. Today because of the stress of life and economic conditions, it is not possible for the parents to pay the same attention which. I was referring to, was paid in olden days. It is, therefore, necessary to have some system by which, through our schools, we will be able to supply this want and we will be able to wean away our youth from the influences to which it is subject, through the cinema, other literature and other outside influences of various political trends which leave them in a mentally unsettled state. So, because I have put here N.C.C. or A.C.C. in the Resolution should not make anybody interested in any other movement, like scouting, to feel that other movements are ruled out. It is just a way of putting that this types'of training would be able to make the youth appreciate the value of discipline, make them patriotic and harness their energies to the developmental plans of our country.

Sir, I have said in the second part of the Resolution about the need to j create a spirit of leadership. That also is a part of the N.C.C. training. Here, I would refer to what has been ; achieved in the country within a short j period of two years or so when this movem

ent was started. To give a lew examples, at Rupar in the Punjab, they are said to have constructed one mile length of Sirhind Canal. At Lansdowne in the Uttar Pradesh, a major hill road, 12 furlongs long, has i been constructed. Then, in Delhi, ten , miles out, the old drainage system j was again reconstructed, the length

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being 32 miles. In Belgaum, a number of permanent houses were constructed and one mile of metalled road was. laid. Then in my own State of Madhya Prad esh, in Chikalda two large water tanks were built. In

Madras, rammed-earth houses were constructed and flood relief work was undertaken and in Bhandole, 15 miles of allweather road was-laid. This is a short account of what they have done. This, incidentally, apart from giving them an idea of the practical nature of their education, creates a sense of leadership seeing the example of the Armed Forces under whom

they work and gives them also an idea of the life that they have to lead after the education-the bookish education-they get. it also creates a sense of dignity of labour among them. From all these points of view, if we want to harness the energy of our youths to all our developmental plans, in the various five-year plans that we are going to have, then it is very necessary that a correct attitude is created in their minds. It is well known that the same type of enthusiasm which people who have gone abroad and have noticed in the 'pioneer palaces' as they call the children's schools etc. is not noticeable in the youth of our country. The reason for that is that correct guidance is not given to them. The teachers of today are naturally somewhat disgruntled and do not feel, n»r do they have the energy;-I have seen it myself-to devote any extra time after school hours to Somebody said that even if do this. Government were to try to extend this N.C.C. or A.C.C, there would not be enough teachers available to do the work.

I would suggest, therefore, that the best way to get this personnel would be to get a loan of officers from the Army until such time as pupils and teachers as well are trained, and the teachers would not take such a long time to become themselves instructors for the schools. So, the difficulty that is usually confronted in the way of extending N.C.C. or A.C.C. movement to all schools is the lack of personnel

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[Dr. Shrimati Seeta Parmanand.] and this can be removed with the help of our Army.

Now, the problem is certainly of money. For that, $\pm \underline{\text{pould}}$ say that, when we are spending ever, with deficit financing and exhaustinf our reserves so much for so many constructive things in'the interest of our counts ry's future, thinking that they will pay dividends. I do not think it should be difficult for us to spend money for this best investment of all. It will achieve greater dividend, in the sense that you get a proper band of countrymen who have a better idea of patriotism. They begin to look upon everything in the country as something that belongs personally to them which at present being absent we see the spectacle of corruption and all other things which are talked of so loudly everywhere to our disgrace. They will be the people being properly initiated who will do things in such a short time that ultimately this will be a greater investment, an investment which cannot be equalled by any other investment.

Sir, people sometimes are heard saying that if the present generation that is in charge of bringing up the younger, generation, dies out without being able to improve things, which they are criticising so loudly, without being ytj^able to see that the things that they are complaining of are remedied, a time will come, perhaps, when there would not be anybody left to distinguish between right and wrong and it wouM be we, the present generation, who would be blamed for that. For that reason, Sir, I feel the Government ought not to even dream of the excuse or fear of any lack of financial resources. They should pool all their resources-sometimes there are unspent sums and perhaps they may save some money from some delegations and some conferences and adopt austerity measures which we in our country have not done. Even England has adopted austerity measures to the extent of sending out most of the cars manufactured in that coun-

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try, keeping a limited number for its own home consumption. This is the time to go in for austerity measures by not importing very many luxuries, by devoting all our resources to doing first things first. Then, Sir, the difficulty of finances will not be there.

SHRI J. S. BISHT (Uttar Pradesh): What will be the number, of students involved?

DR. SMRIMA*' SEETA PARMANAND: It may be &t -nany students as there are in secondary SC3JPO1s and colleges today. I am coming to ^i point. The Resolution suggests at least one year's compulsory training at school stage and one year's training at college stage. Sir, no less a person than the Prime Minister of our country at one of the conferences connected with the Five Year Plan, when women were asked to give their opinion, said that he was convinced that, in order to raise the dignity of labour and in order to bring about equality and to harness the energy of youth, it should be made necessary for candidates for employment in Government services to have gone through some sort of social service in villages. That was with two objects: to raise the dignity of labour which the N.C.C. and A.C.C seek to do, and also in order to make it necessary for them to acquaint themselves with actual conditions in villages.

Sir, I would like to say that the difficulties of uniform-expenses on uniform and other things-have been overcome to some extent by introducing the course of A.C.C. because it was found that many States were not able to introduce N.C.C. course because they had not adequate money for all the paraphernalia required, but, I am told, in the Army or perhaps in the Territorial Force the same uniform is kept and perhaps washed and handed over to other recruits who come for training. That is what I have been given to understand. I am open to correction. If this were done the expenditure would be reduced to some extent. present the At custom

is, I think, to ask the students to pay , some money for the uniform wher- | ever they can afford. All that I have J heard is that the students find it diffi cult......

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): They are given the j uniform.

DR. SHRIMATI SEETA PARMANAND: That may be so but perhaps | State Governments find it difficult to provide all the money for uniform. So the A.C.C. has been put in its place. But I am very sorry to say that vepy few people take advantage of that. Sir, I am very anxious that some hon. Members in this limited time should speak on this Resolution.

PROF. G. RANGA (Andhra): We are in agreement with you.

DR. SHRIMATI SEETA PARMANAND: Even if you are in agreement with me, as I have said in the beginning, the importance of the Resolution is self-evident but unless many Members say so in so many words the Government would not attach importance to it. Even if the Members speak for seven minutes each, it would put some pressure on the Government. Mr. Dasappa's amendment seeks to introduce the

words "progressively to widen the scope for training" in place of compulsory training. The idea is that the State Governments should be able to show respect for the resolutions passed by Rajya Sabha. Sir, if this Resolution at least makes them show more respect, and if those of us who represent them see that they co-operate in doing this, I think it will have achieved its object to some extent. With these few words I commend the Resolution to the House.

MR. DEPUTY CHAIRMAN: Resolution moved:

"This House is of opinion that with a view to inculcating a spirit of discipline and leadership among

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the youth of the country, the Central Government should recommend to State Government to introduce compulsory training in N.C.C. or A.C.C. tor all students for one year each at the High School and the University stages of education."

MR. DEPUTY CHAIRMAN: There is one amendment by Mr. Dasappa.

SHRI H. C. DASAPPA (Mysore): Sir, I beg to move:

"That in the Resolution, for the words to introduce compulsory training in N.C.C. or A.C.C. for all students for one year each' the words 'progressively to widen the scope for training in N.C.C. or A.C.C. of students' be substituted."

MR. DEPUTY CHAIRMAN: The Resolution and the amendment are open for discussion.

SHRIMATI K. BHARATHI (Travan-core-Cochin): Mr. Deputy Chairman, I am in complete agreement with the idea behind Dr. Shrimati Seeta Par-manand's Resolution. The great influence that the N.C.C. and the A.C.C. training has on the character of the youth need no elaborate discussion in this House. The training steels their hearts, steadies their character and makes their mind alert. The look and the outlook of the boys and girls change considerably within a few days of this training. They become smarter and their outlook becomes more cheerful. They learn to obey and also to make others obey. Above all, they learn to work in mutual co-operation.

Since this cadet's training is given along with a liberal education in a background of democracy, the cadets do not become mere columns of marching vertibrae supporting on them empty heads, as in fascist countries. They don't become mere 'automatons' who blindly obey a dictator. The conditioning of human beings to make them mere tools in the hands of a dictator, and the discipline for an orderly existence should not be confused. Because we have seen [Shrimati K. Bharathi.J the perils inherent in converi ing whole nations into 'huma ant-hill " we should not react and g to i ne other extreme o

f a chaoti anarchy in human behaviour. For th success of democracy and even for th survival of human freedom and th safeguarding of human dignity, dis «iplined behaviour is necessary. simple case of it is the queue habit Yo'i cannot say that a crowd, in whicl might is right, is democratic or that i respects human freedom or individua dignity. It is the queue that respect the individual, a queue in which th so-called high and the so-called lov take their chance in an orderly way But it ceases to be democratic if th precedence is determined by the criterion of social status, political status ■or some such thing. So, that responsible social behaviour, which should not be confused with, militarism oi totalitarianism, has to be instilled into the coming generation if we must gc on as a democratic nation. Otherwise we will swing to the other extreme. The N.C.C. and A.C.C. training 4 P.M. can give that discipline to students. They learn to respect and honour the national flag; they learn to value the national anthem. All these things will mould the minds of the students into a feeling of common nationhood which we badly need so at a time when linguistic, provincial and other sectional feelings are very much in the forefront. So, more than discipline and leadership, I value the N.C.C. and A.C.C. in their potential ability to bring about an emotional integration of this great country of ours, through their influence on the students who are the citizens of tomorrow. Hence, Sir, I would say that this training should be given its due importance and N.C.C. and the A.C.C. must be made as popular as possible. I would very much like that to be made compulsory, if the financial and administrative problems do not come in the way. As far as I know, it will mean a great financial responsibility on the part of th*; State Governments,

if this training is to be made compul sory. In a State like Travancore-Cochin where there are more thar 30 colleges and hundreds and hundreds of High Schools, the expense; will run into seven or eight digits Unless the Central Government give very generous aid, the State w;ll nol be able to shoulder the burden consequent on the N.C.C. and the A.C.C trailing being made compulsory. Of course, you may consider whether the trainees can be persuaded to provide themselves with their own uniform, wherever they can afford it, and ' thus reduce the expenses.

Then, Sir, there i£ another problem which the States will have to face, and that will be the shortage of personnel to train the students. Without closely examining this problem, we should not take any decision. Anyway, I am not for reducing the period of training, which I think is three years at present. The training must be full and complete.

As far as the question of making the training compulsory, I do not think there is any need to make the training compulsory. I know personally that there is a great rush for selection in the N.C.C. and the A.C.C, and that means that there is enough enthusiasm among the students. And even on a voluntary basis, I think, we will be able to cover almost the entire student population, provided we have the necessary funds and the personnel to give training. I am not averse to making the training compulsory, but I do not think there will tie any need for the same. But the prerequisite of compulsion is our ability to give the training to the compelled.

Sir, one of the great charms of the N.C.C. and the A.C.C. is their participation in nationbuilding activities, it makes the students value manual labour and Voluntary service. Those .vho are in charge of planning may see whether their voluntary work and service can be equated to the financial burden involved in running the N.C.C. and the A.C.C. If possible, the work of the cadets may be evaluated and a fund set apart which may even go to the length of meeting the study expenses of the needy cadets. It may even be something like "Earn while you learn" for a few, and for others it may be something like "Help your fellow students to pursue their studies by your manual work."

On the whole, Sir, I support Dr. Shrimati Seeta Parmanand's Resolution, and I would like to commend the same to the planners and to the Government.

श्री पथ्वीराज कपुर (नाम निहाशित): उपा-ध्यन्न महोद्य. में डाक्टर श्रीमती सीता बरमानन्द के इस रिजोल्युशन का समर्थन करता हूं. गां उन्होंने कुछ बातें कहीं हैं जिनसे में एगी नहीं करता मंधर इस रिजोल्यू शन का जो परपर्ज हैं. मद्दा हैं और जो कुछ इसमें कहा गया हैं उससे में पूरी तरह एगी करता हूं । पंजाबी में एक दहावत हैं 'हथा नाल पाईंग्रां नीं ते दंदा नाल खांलेंगी' जिसका अर्थ हैं जो गांठ हाथ से बांधी जाती हैं वक्त आते ही उन्हें दांतों सं खोलना पडता हैं। आज हम अपने विद्यार्थियों को ब्लेम करते हैं और जो बातें वे करते हैं उन सं घबरा जाते हैं. बॉखला जाते हैं मगर हम अपने वक्त को भूल आते हैं. अपने जमाने को भूल जाते हैं. समय को भूल जाते हैं. विद्यार्थी जीवन को भल जाते हैं। उस समय हम क्या रूया बातें करते थे, कितनी तुफानी बातें करते, मह सब भूल जाते हैं। आज हम विद्यार्थियों की गलती को उनके ऊपर डालना चाहते हैं यह नहीं सोचते कि इस चीब के लिए हम स्वयं जिम्मेदार हैं। आज जमाना बिल्कूल बदल गया हैं, गुरू और शिष्य के सम्बन्ध टूट गर्व हैं, विद्या बिकने लगी हैं। आज चारों तरफ स्कूल और कालेंज बन गये हैं और दूसरी दीगर चीजें हो गई हैं। आज दिद्यार्थी मास्टर का अदब करना भूल गया हैं। पहले का जमाना था जब कि शिष्य गुरू का बडा अदब करता था. उससे रिराचा प्राप्त करता था. उसकी सेवा करता था । उस जमाने में हमार देश में गुरुकुल थे.

आचार्ची सं पढ़ना पड़ता था, अदब स बठना आँर चपके से जाना पड़ता था। तो ये बातें वक्त के बदलने से बदल गई हैं। इसके बाद दंश में आजादी का जमाना आया. आन्दौलन का जमाना आया । उस रुमय हमार' उम् के लोग अच्छी तरह सं जान सकते हैं और उन्हें याद होगा कि दंश की आजादी के लिए किस तरह से आवाजें आई। विद्यार्थी स्कूल में पढने को जाता था तो इ.सरी और से गांधी जी की, जवाहर और मॉलाना आजाद की आवाज आती थी और रक्तूलों सं विद्यार्थी वगॅर मास्टरों की इजाबत लिये आन्दोलन में शरीक हो जाते थे। क्या उस समय हमने उनको इनहिस्पिलिन नहीं सिखाया? हमारं दंश की इतनी बड़ी हीस्तयों ने जब विद्यार्थियों को आजादी के आन्दोलन में आने के लिए कहा तो विद्यार्थी अपने दर्जां से वगॅर डजाबत लिए बाहर चलं आर्य। फिर हम कॅसे कह सकते हैं कि विद्यार्थियों में इनीइस्पिलिन रहुत हो गया हैं। आज शिद्धा का यह हाल हैं कि मां बाप बच्चे के लिए घर में मास्टर रख दंते हैं और चार पॅसे में वह उनको पढा जाता हैं । जब मास्टर घर में आता है तो मां बाप अपने बच्चे से कहते हैं कि मास्टर आ गया है, पढ़ने जाओं । इस पर लडका जवाब दंता हैं कि थोडी दंर बैठा दी। मैं फिर कहना चाहता हूं कि जिस समय आजादी के आन्दोलन के लिए महात्मा गांधी, मोतीलाल ऑर तिलक की आवाज आई तो हमार दंश के छोट से लंकर बड़ तक ने उसमें हिस्सा लिवा और इसका ज्यादा असर विद्यार्थियों पर पड़ा । उस समय गुरू और शिष्य के सम्बन्ध टाट गये । अब यह हमारा कर्त्तव्य हैं कि जो गांठें दूट गई हैं, उन्हें जोड दें। हम फिर से विद्यार्थियों को अपने गुरूआं का अदब करना सिखायें । अक्सर यह भी कहा जाता हैं कि फिल्मों के जरिये भी उनीडीस्पलिन कैल गया है। में बड़े अदब के साथ कहता हूं कि यहां पर आसपास जो मेम्बरान बॅठे हैं. वे भी फिल्में दंखते होंगे. तो क्या वे कह सकते हैं कि इस सब चीज की जिम्मेदारी फिल्मों पर हैं ? में यह मानता हूं कि कुछ फिल्में खराब होती हैं मगर सब फिल्मों के बार में एंसा कहना

J N.C.C. or A.C.C. jor 3390 Students

श्री पृथ्वी राज कप्र

मुनासिर नहीं हैं। क्विट इंडिया के जमाने में बां मुवमेंट चला था. जो तोडफोड चली थी आँर विद्यार्थियां में जो इनीइस्पिलिन आ गया था. उसे हमें दूर करना हैं। उस जमाने में जो अवगुण पैंदा हो गये थे. उन्हें अपनी आंखों को खोलकर, हृदय को खांलकर दूर करना हैं। गुरू ऑर शिष्य के जो सम्बन्ध टूट गर्य थे उन्हें फिर से जोडना हैं। उस जमाने में हम दि्रिश सरकार से लह रहे थे और सब यही समफत्ते थे कि हम जों कुछ भी कर रहे हैं, देश की मदद के लिए कर रहे हैं । उस जमाने में लोगों में इनकम टंक्स न देने की जो आदत पड गई थी. वह अब भी जारी हैं। चोरी करने की जो आदत पड़ गई थी वह अब भी कायम हैं और लोगों से हमें उसे दूर कराना हैं। वह जमाना रिवोल्यू शन का था, इंकलाब का था सब लोगों के दिमाग में एक ही बात सवार थी. वह थी आजादी की और उस समय बहुत सी नई बातें हो गई। आप दुनिया कं इतिहास को दंख लीजियं जिस समय रिवोल्युशन होते हैं. उनको संभालना बड़ा कठिन हां जाता हैं। कई जगह रिवोल्य्शन के बाद हिस्टंटरशिए पेंदा हो जाती हैं और यही कारण हैं कि स्थिति को संभालना मुश्किल हो जाता हैं। फ्रेंन्च रिवोल्युशन के बाद वहां पर एंनाकी पैंदा हो गई जिसको अब तक संभाला नहीं जा सका हैं। हमारा देश बहुत बड़ा काम करना पाहता हैं, वह डिक्टंटरशिप नहीं चाहता, अगर हम एंसा करेंगे तो हमार प्राब्लम और भी मरिकल हो जायेंगे । हमें प्यार से. अपने बच्चों को कांफिड स में लेक उनकी आदतों को सुधारना हौगा । उनसे कहना होगा कि हमारी यह गलती है उसे हम अब मिटा रहे हैं। इस तरह से हम उनकी बराड्यों को दूर कर सकते हैं । अगर हम उनसे यह कहते रहें कि तुम में इस तरह की खराबियां आ गई है तो यह चीज ठीक नहीं ही सकती हैं।

आप लोगों ने अखबारों में पटना की घटना के बार में पड़ा होगा । मैंने भी अखबार में पड़ा. में वहां गया तो नहीं, मगर वहां पर जो कुछ

विद्यार्थियों ने किया है, उसके बार में हमें अच्छी तरह सं सांचना चाहिये कि क्यों इस तरह की बाद वहां पर हुई । उस घटना से हमें सदक लेना चाहिये । और सांचना चाहिये कि आया इन बच्चों नं गलती की थी। लोग जितना कहते हैं, ब्रा हें । वं सचेत हैं, उनमें जान हैं. वे कुछ करना चाहते हैं. वे हमारी शक्ति हैं, वं हमारी सम्पत्ति हैं, वे हमारं नये नेता हैं, वे हमार देश के बोफ को उठाने वाले हैं, वे दंश के सपुत है, वे दंश के सिपाही हैं और वे दंश का सब कुछ बनने वाले हैं। हमें उन पर पूरा अभिमान हैं, हमें उन पर गर्व हैं। वे हमारी संतान हैं जेंसा कि अथवेंद ने कहा है के अगर तीर आगे नहीं जाता है और निशान पर नहीं लगता है तो वह तीर नहीं हैं । हमार जावियों ने ठीक ही कहा हैं कि अगर बच्चे को संभालना हैं तो उसे प्यार से संभालों । अगर हम उसे प्यार सं नहीं संभालोंगे तो हम उसे विगाडोंगे । ५टना के बार में मेंने आज ही सुबह एक बेयान पढ़ा । एक साहब ने खुद ही बयान दिया हैं । उन्होंने किसी की तरफदारी नहीं की हैं दील्क उन्होंने साफ बयान प्रिया हैं । उस बयान में यह है कि वे लहव, जब उस पर हावी होना चाहत्ते थे तब बस को दाँड़ा दिया गया और फिर आगे ले जाकर बच्चों को पीटा गया। यह भी हो सकता है कि पहले बच्दों ने हठधर्मी की हो और वह पहली जड़ हो । लेकिन दूसरी जह वह थी जहां बच्चों को पीटा गया । अगर बच्चों ने संयम से काम नहीं लिया तो वही संयम से काम लेते।

श्री किशोरी राम (विहार) : किस का स्ट'टमेंट हें ।

श्री पृथ्वीराज कप्र : टाइम्स आफ इंडिया में मिस्टर बनर्जी का । वे किसी पार्टी के नहीं हैं, वह सही आदमी हैं । तो हमें इस दौष को दूर करना हैं और इस दौष को दूर करने के लिये हमें वह काम करना हैं जिस के लिए श्रीमती सीता परमानन्द ने कहा हैं । और भी चीजें हैं जिन को वजह से इस सम्बन्ध को नजदीक लाना हैं । यह में जानता हूं कि आज एजुकेशन के रूप में बहुत कुछ हो रहा हैं, लेकिन इस रंजोल्य्सन में जो बात कही गयी हैं वह भी एक ढ़ंग हैं. एक वड़ा प्यारा ढ़ंग हैं. एक बहुत ही सुरदर ढ़ंग हैं । वच्चों को सुधारने के लिये यह जरूरी हैं कि हम उन्हें अच्छे आदमियों के पास बँउन का माँका दें । इसी लिये हम उन्हें यह माँका देना चाहते हैं कि वे इस तरह आकर मिलिटरी ट्रीनंग हासिल करें, इस लिये नहीं कि हमें कोई देश फतेह करना हैं. किसी पर आक्रमण करना हैं जेंसा कि :

Britania rules other lands and other peoples. India rules her lands and her peoples.

थह तो सवाल ही नहीं हैं, यह बात ही नहीं हैं । हमार दंश ने वडी महान बात की हैं. हमार नेता नं इस थोडे से असें में एक इतनी बडी बात की हें कि विश्व शांति की स्थापना का बहुत बड़ा कदम उठावा है । हमारे नेता ने इतना महान कदम उठाया हैं कि आज हम बाहर यह देखते हैं कि जो लोग मिलने को तैयार नहीं थे वे आज आएस में मिल रहे हैं । जिसने यह सब कराया उसके पास न एटम बम्ब हैं. न हाइड्रोजन बम्ब हैं. हां उसके पास प्यार हैं मुहब्दत हैं । आज जरूरत इस बात की हैं कि आज विश्व शांति छे वातादरण को कायम करने के लिये हम तमाम इस दंश के लोग एक आवाज हों और एक आवाज होकर अपने नेता के पीछे खड़े हों। लंकिन इसके लियं डिसिप्लिन की बडी जरूरत हैं। उहां इस डिसिप्लिन की जरूरत बच्चों के लिये हैं वह बर्ड बुढ़ों के लिये भी हैं क्योंकि उनकी भी हालत विगडी हुई हैं। हमार जैसे अधेह लोगों के लिये भी जरूरत हैं कि उनको डिसिप्लिन में लाया जाय । आने वाली संतानों के लिये तो वही ढंग हैं जो श्रीमती सीता परमानंद ने बताया हैं और उधर हमें ज्यादा ध्यान दंने की जरूरत है क्योंकि Childis the father of the man" जब हमारी यह स्कीम हैं कि सब के लिये कम्पलसरी एजूकेशन कर दें और उसके लिये हम इन्तजाम कर रहे हैं तो उसके साथ ही अगर हम डिसिप्लिन की ओर भी ध्यान दत्ते हैं. जैंसा कि इस प्रस्ताव में हैं, तो हम देश के

सुधारने के लिये एक बहुत बड़ा कदम उठाते हैं । यह सारा दुंश कवर कर लेगा और तमाम दुंश के बच्चों को सुधरने का माँका दुंगा ।

रहा यह कि मिलिटरी टीनिंग में क्या हैं. रुस्सियत इसी चींब को क्यों दी जाय। इसके आँर भी बीसियाँ तरीके हैं, बीसियाँ रूप हैं। रंडियो कं द्वारा. फिल्म के दारा चीर्जा स्टंज के ऑर दुसरी द्वारा. कें द्वारा हम बच्चों का सुधार कर सकते हैं। लीकन हमें बच्चों में, स्कूलों में, कालेओं में, एंसा वातावरण पेंदा करना हैं, बच्चों के अन्दर एंसा डिसिप्लिन पेंदा करना हें जिससे उनके अन्दर एक सही तवाजून पेंदा हो सके । इसके लिये हमें बहुत सी बातें करनी होंगी और इसमें बद्धत सी बातें आ जाती हैं। इस लिये श्रीमती सीता परमानन्द के इस रंजोल्युशन का में स्वागत करता हूं। उन्होंने मिलिटरी के बारं में जो जुङ सांचा हूँ विल्कुल ठीक हैं । हमार दंश में जितने भी फाइटिंग फोर्सेंज के आफिसर हैं. उनके नजदीक जब भी मर्फ जाने का माँका मिलता हैं तो मेरे दिल में उनके लिये ताजीम पँदा होती हैं. इज्जत पेंदा होती हैं। आज में देखता हूं कि जो इन सर्विसंज में हैं उनको कुछ भी नहीं मिला हैं। उनको अगर कुछ मिला हें तो यह मिला हें कि उनकी तनस्वाहें कम हर्ड हैं. उनके एलाउंसेज कम हूर्य हैं, फिर भी वे आजादी की कदर करना जानते हैं। लेकिन हम लोग जो इन सर्विसेज से बाहर हैं. इन सर्विसंज में नहीं हैं, जिन को बहुत कुछ मिला हें. हमने आजादी को एक दुकानदारी बना ली हें. हम आजादी को तॉलते नापते हैं कि हमें क्या मिला और हमने क्या दिया। आप किसी जगह देख लीजिये. जहां कहीं भी भरंड' का आनर होता है तो बर्ड से बड़ा आदमी अपना मुंह दूसरी तरफ फेर कर खडा हो जाता हैं। लेकिन क्या आपने किसी सिपाही को मंह फेरते देखा हैं ? आप यह दीख ये कि उसके दिल में फंड' के लिये कितनी श्रदा हैं, कितनी इज्जत हें। पहले भी वह लडने जाता था. अपनी जानों पर खेल जाता था । इंश के और दूसर लोग उसे कहते थे कि यह पेट का सिपाही हैं। वह एक

Students

श्री पृथ्वी राज कप्र

तरफ अपमान सहता था और दूसरी तरफ लड़ता था । जब वह बाजारों से होकर जाता था तो उसका सिर शर्म से भूक जाता था। लेकिन जब आजादी आयी तां उसने आजादी की जितनी इज्जत की उत्तनी किसी नंभी गहीं की । वह जानता हैं कि आजाद भारत के और आजाद सिपाही के मानें क्या हैं। मुर्फ हॅद्राबाद जाने का माँका मिला। जब में कहीं अपना थियेटर लेकर जाता हूं तब में सॅकडों संस्थाओं के लोगों से मिलता हूं. सँकडों जगह मीटिंगों में जाना पडता हैं । सभी जानते हैं कि किस तरह का मेरा जनता के साथ सम्बन्ध रहा हैं । तो जब में हेंदराबाद गया तौ वहां मुफ सं बहुत से लांग मिले. जर्नीलस्ट्स भी मिलं लेकिन किसी ने भी सिपाहियों के खिलाफ एक शिकायत नहीं की । अब आप ही सोचिये कि यह कितनी बडी बात हैं। इस मॉके पर मुभे अफर बादशाह की एक शैर याद आती हैं :

"जफर आदमी उसको न जानियेगा

धाहै कितना हो साहित्र फहमां जका। जिसे एंश में याद खद्दा न रही.

जिसे तॅश में सॉफे खुदा न रहा।"

ये सिपाही विक्टोरियस हो कर बाते हैं और जा कर संयम से काम लेते हैं। वह कौई तवाही नहीं करते और कोई बर्बादी नहीं करते । मुभे काशमीर में धियेटर ले कर जाने का माँका मिला और वहां आम लोगों से मिलने का माँका मिला । एक शिकायत भी किसी सिपाही कै सिलाफ मैंने नहीं सनी । फारसी की एक ठवाई हैं :

"गिलं खुशब्यं दर हम्माम ठावे रसीद अज दस्ते महत्वं वदस्तम विगुफ्तम आंकि मुश्की या अवीरी कि अख व्यं दिलावंजे त् मस्तम चिगुफ्ता आंकि मन चीजे न इस्तम वर्लोकिन मुदूदते वा गुल निश्वस्तम"

में इसको एक्सप्लेन भी किये देता हूं।

ME. DEPUTY CHAIRMAN: It is lme, **Mr Kapoor**

श्री पृथ्वीराज कपूर: दो, चार मिनट दं दंते तो कुछ और कह लेता। अगर आप कहें तो हाथ में फोली लं ल्ं और माननीय मेम्बरों से कुछ दो, चार मिनट मांग ल्रं।

MR. DEPUTY CHAIRMAN: You have already taken 15 minutes.

श्री पथ्वीराज कपुर : अच्छा, सिर्फ रुवाई को एक्सप्लेन कर के खत्म कर दुंगा । एक्स प्लेनेशन यह हैं। मुर्फ़ हम्माम में एक मिट्टी मिली. उस मिट्टी में इतनी स्पान्धि थी. इतनी खुराबू थी कि मेरा दिमाग उससे मौअत्तर हो गया। में ने उस मिट्टी से कहा कि तु कस्तुरी हैं या अंबीरी हें या दया चीज हैं कि तेरें में इतनी खुशबू हैं। मिट्टी गैकहा कि मैं यह कुछ नहीं हूं, हां, कुछ मुदुदत फुलाँ में रही हूं। तो इसलिये में बच्चों का समर्थन करता हूं। इन बच्चों को हमने विगाहा हैं. इनको वक्त ने बिगाडा हें. इनका अपना दोष नहीं हैं । हमको उनके वातावरण को बनाना हैं और उसको कई तरीकों से बनाना हैं, उन पर बार बार अंगुलियां उठा कर नहीं, उनको दोष दंकर नहीं, बल्कि प्यार से. महब्बत से बनाना हैं. अपनी गील्तयों को स्वीकार कर के बनाना हूँ । इससे सुन्दर एटमास-फेयर और क्या हो सकता हैं कि हम उन्हें इस दंश के फूलों से, सिपाहियों से, खुशबू पाने के हिरु छोड दें, जिसकी मिसालें में ने आपको दीं।

में अभी सागर से हो कर आया हूं। वहां एक मंदिर बना हैं. विद्या मंदिर बना हैं, जिसको कि आपकी मिलीटरी ने बनाया हैं। विद्या मंदिर को दंस कर मेरा मस्तक भ्रुक गया, में नतमस्तक हो गया। वहां कर्नल घासीराम हैंं। वहां बच्चों की रोजीमेंट हैं. जो कि रांव गांव से आले हैं। वहां दच्चों से कहा जाता हैं कि know your own religion and know the other's religion, अपने मजहब को और दूसरों के मजहब को पढ़ा करो। अपने मजहब को और दूसरों के मजहब को पढ़ा कर उनके दिलों में तमाम धर्मों के लिये इज्जद बनाई जाती हैं और उनको सेकूलर स्टंट का एक मेम्बर बनाया जाता हैं और हर किस्म के जामों में उनको ऊंच स्ठाव्य बाता हैं। जो विद्या मंदिर हैं उसमें शहर के लोग भी जाते हैं और काफी लोग वहां जमा होते हैं और बहुल कुछ सीखते हैं । इसी तरह से उलन्धर में मिलिटरी ने बहुत से काम किये # 1

तो मेरा कहना है कि यह एक बहुत अच्छा रंजोल्य्रन हें। इससे हम इन बच्चों में दंश प्रेम ला सकेंगे. उनके दिलों में फॉर्ड की इज्जत ला सकोंगे । इसके द्वारा उनके दिलों में हम यह बँठा सकेंगे कि किस तरह नेताओं की. गुरुजनों की, उस्तादों की आँर अपने गार्जियनों की इज्बत करनी हैं। अगर इस रंजोल्य्शन को अपना लिया जाय तो एक ही बात में बहुत सी बातें आ जायेंगी । शुक्रिया ।

SHRI H. C. DASAPPA: Mr. Deputy Chairman, I have proposed an amendment to this Resolution which of course, is in intent and purpose in entire sympathy with the main Resolution, but only bespeaks of a somewhat realistic approach to the question. The House by now is of course, familiar with that amendment.

Sir, it is very appropriate that this Resolution is being sponsored by a lady who according to our own traditions is the embodiment of Shakti. And the hon. lady Member has been amply reinforced by another embodiment of Shakti-Shrimati Bharathi. And what is more, she has been very ably supported by that patriot prince of the stage-Shri Prithviraj Kapoor. So I need hardly say anything in support of this Resolution.

Sir, I have nothing to say against our students. Our students, by and large, are a fine lot. I believe it was H. G. Wells who said, "Men are born, but citizens are made." Therefore, this fine, grand and excellent material that we in India possess, the best of the riches that we can la

y claim to, that has got to be moulded into fine useful material for the country. Sir, to build a new nation in India is by no means an easy task and this task has got to be done by harnessing

every force possible and by trying to remould the people into a better lot. Therefore, I welcome this Resolution which purports to provide some ultra curricular activities, not only with intent to train the students to be disciplined citizens, not only to develop' leadership, but also, help them to become patriotic citizens, to up service of the country, and also to do take something by manual labour. It is all very well for us to talk merely in theory. All the while we are traini

ng the ordinary run of students more or kss. to take up white-collar jobs. But now, it is quite necessity to build up a different type of citizens who will place above their own advantage that of the country and the people among whom they have got to work. Here we And that the N.C.C. provides an execellent opportunity among the college students and the high school students, for this kind of training. In the N.C.C. we find that they have provided Junior Division and the Senior for the Division, among the boys. Among the girls, they generally combine the Senior and the Junior Divisions.

The training in the National Cadet Corps is fairly intensive one for our students. а It provides, in the first instance a period of training for two years for the Senior Division and of one year for the Junior Division. This period is capable of being extended by two years for the Senior Division and by 2 years for the Junior Division. So the Seniors can have training for 4 years and the Juniors for 3 years. Since this was a long course, the suggestion

of the mover of the Resolution is that it may be reduced to a period of one year. But be a little costly. may even that Therefore, they have got this A.C.C. The Auxiliary Cadet Corps—which provides for a shorter duration and --here the teachers will be mostly the instructors and not the regular officers of the Army. But the Directorate is the same.

I wanted to say these few things-just to show what exactly the N.C.C.

Students

[Shri H. C. Dasappa.] and the A.C.C. mean and their intent and scope. We have had this N.C.C. for some time, from January, 1949 and within this time, from a strength of 35,000 it has now grown to 1,20,000 today. And the Auxiliary Corps, I believe, is round about 5 lakhs. There are about 50 lakhs of students in the secondary schools and we have only covered 5 lakhs of them by the A.C.C. That Sir, is totally insufficient and I think we ought to be able to provide for a substantially greater number. The hon. mover Dr. Shrimati Seeta Parmanand has said that cost should not at all be a consideration. My idea in suggesting my amendment is that this Resolution should not break on the rock of finance.

DR. SHRIMATI SEETA PARMANAND: That is already accepted.

SHRI H. C. DASAPPA: I am glad she has accepted it.

One point I would like to refer to before I conclude. There is no doubt something in this discipline which one gets from some amount of military or quasi military training is very necessary for our students. They hardly know even to walk properly. I am sorry our education system does not provide for any uniform and the dress of our boys and girls is perfectly anarchical. Go to any modern country today, China, Turkey or even to a much newer State, there you find some method, some order among the students.

The students have some uniform. I am astonished that today the educational authorities in India have not bestowed any attention to this question. I feel that there is a lot in having this kind of a uniform and some amount of training and drill.

I have had experience of what this discipline is. The other day in Madhya Pradesh, the National Song -was being sung. It so happened that as the song was in progress, a snake started creeping on the foot of a soldier. Would you believe, Sir, the man did not even stir a bit from his place? He finished the song. That is a spirit of which we must be proud and that is the thing which animates the breasts of these N.C.Cs. and A.C.Cs.

There is just one more point and then I shall finish. India is a strange country, divided by languages, by communities, by castes and no end of divisions. In fact, there is a natural and fertile soil for these fissiparious tendencies. How are we going to overcome these if it is not going to be by institutions of this kind? Therefore, one of the greatest achievements of this N.C.C. and A.C.C. is that they have made for national unity and national solidarity. Let me say that I have no doubt that all else will become so much of chicanery if we cannot build up this solidarity and unity in this nation. We may profess a lot but I am pretty sure that these differences lie in the hearts of people. This is one of the fine methods by which we can conquer that tendency. Therefore, from more points than one, rather from every point of view, we find that encouragement must be given to this subject. I hope that now that the hon. Defence Minister-not only his Deputy-is here, he will give us some assurance that he is going to provide amply for the development and progress of the N.C.C.

THE MINISTER FOR DEFENCE (DR. K. N. KATJU): Mr. Deputy Chairman, I am willing to give the assurance which was asked for by the previous speaker. There can be no two opinions about the wonderful work which the N.C.C. as well as the A.C.C. have done. I was delighted to be told that whenever there were any disturbances in any part of India in which the students were blamed-whether rightly or wrongly, I am not concerned with it-the N.C.C. boys held a grea* record for discipline and conduct. I have seen myself in numerous parts of India as to how these people have behaved. Some days back I was in a village near Chandigarh, where about 800 students selected from all the colle/rc* in Puniah were working. It

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was a joy to see the way in which

h the villagers were welcoming the boys: they were feeding them as their own boys, distributing milk and such other things for the welfare of the students. It is not necessary for me to detain the House by saying that this is a great institution. I love it more particularly because it Is a symbol of Indian unity. I have said it many times. Whenever I read in the newspapers discussions about parochial matters, about provinicial matters, communalism, and so on, I am reminded of the fact that there is one great institution where complete unity prevails and where you have literally the feeling among the people that they are all sons of the same Bharat Mata and that is the Armed Forces. You may go wherever you like, any cantonment or any place where these people stay. You would find there India in miniatures. There are people coming from the South, No^th. West and East, Tamilians, Tele-gu speaking people, Malayalee.s, etc. They all live like brothers, combers of the same family There is absolutely no distinction and no idea in their minds that they have different parts of India. come from consider that the N.C.C., A.C.C. and T the Girl Guides ought to be encouraged and strongly encouraged so that we may have the Therefore, future soldiers from them. entirely share the view that these organisations should be encouraged. In fact, have myseJf said on numerous public occasions that I look forward to the day when every single student in the colleges in India and in every high school would be a member of the N.C.C. or the A.C.C. The only point is that we cannot make much too rapid progress. The has been told that today House probably costs have gone up enormously₈ The Central Government is spending somewhere about one and a half crores of rupees while the States have been spending a little more than that. The reason for this is that, in the case of the N.C.C the expenditure is shared equally between the Centre and the States while, sc far as the A.C.C. is concerned, the

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share of the State Governments is much large.

I do not betray any secret when I say that we have got ambitious plans for the next Five Year Plan but, as the House probably knows, all these plans are being examined by the Planning Commission. The Commission shares our views and it looks upon this movement with a great deal of sympathy. I am sure that money will be forthcoming but we have got to bear in mind the responsibilities of the States. I only want to make one suggestion and it is this; at present, the cost is borne mainly by the Centre as well as by the States and very little is borne by the parents. If you regard this work as a matter of national importance, then there should be a little coming forward from the parents. The parents could agree to bear a little cost, say, the cost of the uniforms or a

little cost, say Rs. 5, towards camp life, it will be good. The students go to these camps and live there for fifteen or twenty days just like soldiers. They get free rations and everything else free. If the parents could make some such little contribution, it would hasten the end that the hon. mover of the Resolution and everyone of us have in view.

I entirely agree with the amendment that has been moved. There is really no difference in the point of view of any Member here. We want that there should be steady progress and that there must be no element of compulsion introduced. I suggest further that we cannot brush aside the difficulties which the States are feeling.

That is all that I want to say. I have got the greatest sympathy with the object which the hon. mover has in view. I look forward to the day, as I said just now, when every single student, every young man and woman, would receive military training and would spend at least a sizeable part of student-life in camp, learning to love each other, and to live a disciplined life. There is no doubt about I that but we must face the realities of

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[Dr. K. N. Kcttju.] the situation. We must take a realistic view of the situation and I do hope that, at the end of the next Five Year Plan, she will find very considerable progress made without any difficulty.

I have much pleasure in accepting the Resolution, as amended.

SHRI KAILASH BIHARI LALL (Bihar): May I ask the hon. Minister as to whether he has got any information about the part played by the N.C.C. and A.C.C. students during the liots in Patna?

SHRI H. C. DASAPPA: It is sub-judice.

DR. K. N. KATJU: According to my information they had done very well. They had kept aloof and had exercised a sobering and restraining influence not only on themselves but on the other students in general.

SHRI KAILASH BIHARI LALL: Did they keep aloof only or did they organise themselves to' stop the other procession of students?

DR. K. N. KATJU: My information is that they were very disciplined.

MR. DEPUTY CHAIRMAN: That is beyond the scope of the Resolution.

Dr. Parmanand, after the hon. Minister's reply, is there any necessity for further speeches and for a reply from you?

DR. SHRIMATI SEETA PARMANAND: The only point is that it would be better if some of the educationists would just say a few words because that will get strengthened thereby. This is very important.

MR. DEPUTY CHAIRMAN: The Resolution has been accepted.

DR. SHRIMATI SEETA PARMA NAND: It is very good of the hon. Minister to have done so, but I think It would be useful if some members also

N.C.C or A.C.C. for 3402 Students

MR. DEPUTY CHAIRMAN: All right. We have twenty minutes lelt. Let each Member take five minute*-

SHRIMATI LAKSHMI MENON: Mr. Deputy Chairman, while I support tha idea that N.C.C. and A.C.C. should be extended, I do not support the idea that discipline can be improved only by having N.C.C. or by making N.C.C. or A.C.C. compulsory.

DR. SHRIMATI SEETA PARMANAND: Nobody said that. It is ona of the ways in which it can be done.

SHRIMATI LAKSHMI MENON: But the Resolution says: "with a view to inculcating a spirit of discipline and leadership among the youth of the country".

DR. SHRIMATI SEETA PARMANAND: That does not mean that it is the only method; it is one of the methods.

SHRIMATI LAKSHMI MENON: It does not say it is one of the methods.

Sir, I live in a university area and I know the hundreds of boys who are trained in N.C.C. and as a State Commissioner for Guides I also know the effect of A.C.C. on high school students. I do not deny that their physical appearance improves. For one thing, only the medically fit are selected for training. and secondly they are given proper physical training, even proper nourishment during the time they undergo this physical training. All this is good and in fact I want this kind of aid given to all the students both in the high school and in the university. But whether it actually improves the moral discipline of the student population is not so clear to me as it was made out by the previous speakers.

Sir, there is another thing. The second thing is 'leadership*. Now 'leadership'.....

SHRI H. C. DASAPPA: Shall I read the objective of these?

SHRIMATI LAKSHMI MENON: I do not know what the objective is. I am only telling my experience, what I have seen. The objectives are very great, maybe. Our whole Constitution has got very great objectives, but what is happening is quite different. The objectives are very great-I am not denying-but I am only saying that it is not the only means by which a spirit of discipline can be infused into the students. Secondly, I also say that 'discipline' is not a thing which can be created or which can be produced in the individual by merely giving physical training. We were told about the soldier who stood still when the snake passed through his legs. Well, I am not denying it, and I think, as far as physical discipline is concerned he has done very well. And it was also claimed that they salute the Flag, that they sing the National Anthem, that they love the country. I think all these things can be taught to our young children by a proper system of education without actually marching or putting on a uniform.

And, then, Sir, is the question of leadership. I would also like to add in this respect the comparison between England and France. In France there is compulsory military training for every adult and in England there is no conscription except during war-time and yet in England the love of the country that the people have and the stamina and the endurance that they have shown in the face of privations show that discipline is not a thing which can be produced by compulsion but which should come as a result of the moral urge, by the inner compulsion that the individual feels as a result of a sense of the realization of his duty to himself, to his community and to his country. Secondly, Sir, leadership also comes as a result of the opportunities that our students get for extracurricular activities within the class-room-of course there is no opportunity for leadership because the student is directly under the thumb of the master.

SHRI H. P. SAKSENA (Uttar Pradesh) : But the monitorship is there.

SHRIMATI LAKSHMI MENON: There is no monitorship these days; that was in your time and my time, not now-a-days.

MR. DEPUTY CHAIRMAN: Those were old days, Mr. Saksena.

SHRIMATI LAKSHMI MENON: Those were old days. We were in a golden age when there was monitorship and less indiscipline in our school!. It is by organizing extracurricular activities, by leaving the control of it completely in the hands of the students that we can get leadership. These things mean a complete change in the existing educational system that is there with all the evils that have been pointed out by Shrimati Seeta Parmanand when she was referring to Mr. Kabir's analysis of student indiscipline. At the same time, Sir, where, as Mr. Dasappa pointed out, there is no uniformity of any kind in physical appearance either in dress or in the manner of living, I think it is a nice thing to have some kind of discipline enforced by means of our educational institutions and I like to think, although I do not believe it, that this external discipline and external uniformity might bring about spiritual and a real unity and uniformity within the country. With these few words I commend the Resolution.

श्रीमती सावित्री दंवी निगम (उत्तर प्रदंश) : उप सभापति महोदय, मैं मिस्तैं डा० सीता परमानन्द के द्वारा जो रिजोल्य्शन सदन के सामने रखा गया हैं, उसका हार्दिक समर्थन करती हूं । श्रीमन्, अभी मेरी बहन ने कहा कि जिन नेतृत्व के गुणाँ की, जिस कर्त्तव्य भावना जॉर जिस अनुशासन की भावना की हमार विद्यार्थियों को आवश्यकता हैं, वह शिज्ञा में आवश्यक परिवर्तन के द्वारा लायी जा सकेगी । लेकिन मेरा उनसे यह निवेदन है कि वे इस बात पर भी गाँर कर कि शिज्ञा में आवश्यक परिवर्तन लाना कोई एक या दो वर्ष की बात नहीं है, इसमें कम से कम २०, ४० वर्ष लग जायंगे

3405 Compulsory Training in [RAJYA SABHA] N.C.C. or A.C.C. for 3406 Students

[श्रीमत्ती सावित्री दंवी निगम]

जब हम शिद्या में आवश्यक परिवर्तन ला स्केंगे और उन गुणों की भी, उन भावनाओं की भी उचित शिद्या हमार' विद्यार्थियों को मिल सकेगी । इसलिए मॉजूदा परिस्थितियों में शिद्या की जो ट्रीनंग एन० सी० सी०, भारत सेवक समाज या स्काऊट्स के द्वारा दी जाती हैं, में सांचती हूं कि उनका जो उद्द्रदेश्य होता हैं वह बहुत ही उत्तम हैं । इसीलिए इस प्रस्ताव का में हृदय से समर्थन करती हूं ।

श्रीमन्, २०० साल की निरन्तर गुलामी ऑर उसके पश्चात् जिस सिविल हिसओविडिशॅंस के द्वारा हम लोगों ने आजादी प्राप्त की, उनके प्रभावों को यदि हम अपने नवयुवकों के दिमाग से, उनके दिलों से हटाना चाहते हैं----में तो यहां तक कहूंगी कि जो हैंवानियत हमें इधर उधर विद्यार्थियों के आन्दोलनों में दंसने को मिलती हैं उसको रूत्म करना चाहते हैं----और इस तरह हैंवानों को इन्सान बनाना चाहते हैं तो हमार पास सिवाय इसके कि हम विद्यार्थियों को और नवयुवकों को एन० सी० सी० के द्वारा या भारत सेवक समाज के द्वारा ट्रंनिंग दिलायें, कोई दूसरा मार्ग नहीं हैं जिससे कि हम अपने दंश के नवयुदकों में नेतृत्व और कर्त्तव्य भावना को भर सकें ।

श्रीमन्, में दो मिनट में थोडा सा अपना एक अन्भव जो कि भारत सेवक समाज के काम से मुफे हुआ, यहां वताना चाहता हं जिसमें कि इस प्रकार की शिद्धा दी गई थी। जब प्रारम्भ में शहर के कुछ स्कूलों के लडकों को एक कॅम्प में ले जाने का मुम्हे अवसर मिला तो में आपको बताना चाहती हूं कि उनमें कुछ एंसी आदतें भीं जैसे कि अम करने से जी चुराना, नियमों की अबहेलना करना, सस्ती और आलसीपन दिखाना, किसी भी काम को करने के लिए तेँयार न होना, आपस में मतभेद होना आदि एंसी एंसी चीजें थीं कि में विश्वास ही नहीं कर पाती थी कि वे केंसे उस चार, पांच मील लम्बी सङ्क के निर्माण के काम को पत्त कर सकेंगे, जिसके लिये हम वहां गये हुए थे और केंसे वह केंम्प का जीवन बिता सकेंगे । किन्त

ज्यों ज्यों उन्होंने ट्रीनिंग लेना प्रारम्भ किया, तीन या चार दिन के अंदर ही उनमें इतना आश्चर्यअनक परिवर्तन आ गया कि में आपको बताना चाहली हूं कि यही नहीं कि उन लड़कों ने गामीणों के साथ मिलजुल कर उनकी प्री लगन आर सच्चे हृदय से सेवा की, यही नहीं कि उन्होंने शासीरिक श्रम में भी होड़ सी लगा दी और जो काम दो, तीन दिन के अंदर होना चाहिए था उसको चन्द घंटों में ही खत्म करना शुरू कर दिया, बल्कि उन्होंने जितने भी कॅम्प के नियम थे उनका प्री सरह से पालन किया और जितने भी आर्ट्स एंड क्राफट्स वहां उनको सिखार्थ गर्थ उनको बड़ं उत्साह और चाव के साथ सीखा ।

इसलिए, श्रीमन्, यदि हम चाहते हैं कि हम लोगों में वह सामुहिक भावना उत्पन्न करें जिसकी दंशवासियों को आवश्यकता है, यदि हम चाहते हैं कि उस चरित्र का निर्माण हो जिसके बिना हमारं नागरिक कभी भी सच्चे नागरिक नहीं बन सकते, तो हमें एन० सी० सी० की जो ट्रंनिंग हैं उसे स्वसुलभ बनाना होगा , अभी मिनिस्टर महोदय ने कहा कि हम ४ लाख लड़कों पर दो करोड़ रु० सर्च करके वह ट्रंनिंग दिला रहे हैं । मैं उनसे अनुरोध करूंगी कि वे और मदों से चाहे खर्च छटा दी, लेकिन उनके ऊपर चाहे १०, ९४ करोड़ रु० भी खर्च हों तो भी लगा दी ताकि हमारं विद्यार्थियों को उचित अवसर मिल सके।

SHRI H. C. MATHUR (Rajasthan): Mr. Deputy Chairman, I will give the fullest support to the intent and purpose of the Resolution. There is not the least doubt that the training which is intended and which is being given in the N.C.C. and the A.C.C. does a lot of good. It gives smartness to our students and it inculcates discipline in our students. We are not at present apportioning blame for the present state of affairs. If we were to apportion blame, I think the politician, the administrator and the educationist will have to share the biggest responsibility. But while supporting this resolution fully and appreciating the immense good which it

is likely to do, I wish to stress that the first step which we have got to take in this matter is to discipline our teachers. Our teachers must themselves first go through this course of discipline and smartness. If anybody goes about inspecting the schools which we are opening in hundreds and thousands today, he will find a terribly poor standard of the teaching staff. And if the teacher himself has not got much to give, I wonder if he will be able to instil a sense of discipline among the students. It would be much better if we adopt certain standards for recruiting our teachers. When we recruit our teachers I think we should insist on their having taken some training in these respects.

Another point which I shall mention is that while I stand for this training, I am very much in agreement with Shrimati Lakshmi Menon. The N.C.C. will not give the sort of discipline which we have very much in our mind. It will make our students smart; it will give them a form of physical discipline which we very much want and which will go a long way. There is no doubt about it but the fact remains that there is a great vacuum that has been created in our country at the present moment. Many factors have contributed to it. I do not have the time to go into them in detail. But the real discipline which the mover of the Resolution herself had in mind was not the discipline which the students got through military training. That was the discipline which they got from the human touch of the teacher himself. I think in the altered circumstances it would not be possible; also we have got a very strange notion about the secular character of our State and that strange notion has resulted in a big vacuum that has come into our lives. Today in our schools we are so chary of giving to the students the real values of life. What is his responsibility? It is not only towards his fellow-students, towards his fellow-citizens but towards his own parents, towards his teacher-this sense of discipline, this

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ethical sense, this moral sense has go* to be inculcated into the student through various methods and means. As I have no time, I will only say that I confine myself strictly to the limited sense of this Resolution and say that I commend it fully.

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. МАЛТНІА): Sir. the Minister has already said that the Resolution, as it is amended, is acceptable. I would, however, like to add that there are certain difficulties. I know the time is very short and I shall not take long. I am glad that there has been appreciation of the wonderful work done by the students in making roads, in building schools in the villages, in going out into the villages and giving first aid and even to the extent of giving primary education to the local people. These boys are pioneers in setting up an example of what India should be and I am grateful for the praises that have been showered from all sides.

The difficulties in a resolution of this type which envisages compulsory training for all the students, if I may point out by giving some figures, are these. At the present moment our plans are going before the Planning Commi sion. They have to vet it and whatever amount we get, we have to cut our coat accordingly. Envisaging in the N.C.C, an increase of about 50,000 boys a year for the next five years, thus trebling the present-day figure-it would then come to about three lakhs-we want money to the tune of about Rs. 27 crores in these five years. Imagine the whole lot of students, about 60 lakhs which the about 20 times the present size, and the amount of money that we will require for giving them training. We are doing our bit, of course, with the limited resources that we have. It *it* true that any increase in the figures can only be done if the States also come in.

SHRI H. C. DASAPPA: Defence has a large budget.

SARDAR S. S. MAJITHIA: If I go on to answer interruptions I will probably require very much more time.

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[Shri S. S. Majithia.]

I was talking about the States. If they come in at the moment with about 50 per cent of the expenditure, as the hon, mover herself has said, the Centre will have to give a substantial amount of money to the States to implement this scheme. In other words, money is needed whether the States come out with it or the Centre comes out with it. The money has to be got from somewhere and that somewhere is the people. We all know the condition of our people and any more taxation at the moment does not seem proper. The same is the case with the A.C.C. which is another wing. Again, good work is done. We are planning to increase it at the rate at about 2 i lakhs every year which is a substantial figure. That ultimately in five years will show an impressive record if all our figures are accepted by the Planning Commission. That figure will come to about 20 lakhs and for that we would need another Rs. 31 to Rs. 32 crores, which again is a substantial sum. In spite of all these we are only coping with 20 lakhs in one ca<-e and 3 lakhs in the other, that is, 23 lakhs.

SHRI H. C. DASAPPA: That comes from the Education Ministry, is it not?

SARDAR S. S. MAJITHIA: That is a separate budget. I am only concerned with Defence now.

Now, the student community, at the moment, is very much more than this figure and I am quite sure that with the increase in education and educational facilities whifch will be given to the people, that figure is going to increase. It will be very much more than sixty lakhs. And if all that is going to come in in this compulsory way, it means practically a budget equivalent to, or rather more than, your Defence Budget as it is today which does not seem probably. Therefore, I would venture to suggest that any Resolution that you pass must have a substance of reality behind it. We must fully consider it and pass only those resolutions which

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we think we can put into practice. Therefore, it is useless again passing resolutions and not acting upon them. Our Ministry in particular is very keen to go all out to implement all the resolutions passed in this House. But in case they come out with resolutions like this, then obviously it becomes beyond our scope, beyond our powers to implement them. I, therefore, suggest that the Resolution as moved by the mover should not be accepted, but as the Minister has already accepted the amended Resolution, we will try our best to do whatever we can to implement that.

MR. DEPUTY CHAIRMAN: There is no time.

DR. SHRIMATI SEETA PARMANAND: Mr. Deputy Chairman, I shall just make a reply in two or three minutes. Firstly, I would like to point out why the amendment has been accepted. As has been pointed out by the Deputy Minister, they find it difficult to accept the Resolution because the expenditure involved would be heavy. They have now accepted the revised Resolution and I hope they will try to do what they can. The fact that the Resolution has been accepted in an amended form itself shows that such resolution should be brought. If they are brought, it takes such subjects from the 'ordinary' consideration of Government to their 'active' consideration. And that means that the matter moves up a little further.

I would only like to point out this. In a matter of perhaps a couple of months, the hon. Minister for Defence Organization, Shri Mahavir Tyagi, brought about a saving of six crores of rupeae or sixteen crores-I forget which it was-in the Defence Ministry. There is plently of scope for economy in the Ministry Defence if the various recommendations suggested by the Economy Committee, the Supply Committee and the Stores Committee are adopted. I do not want to go into the details. There is scope for economy in other Ministries as

well. Similarly, if schemes are carried out with regard to youth welfare in co-operation with and co-ordination between the Education Ministry and the Defence Ministry, the same amount will stretch very far and they would be able to accomplish much more than they have been able to achieve. I thank the Ministry for accepting the amended Resolution and I feel that the Resolution has helped to focus the attention of the House and the States, I hope—on this important matter. And we hope we will find in the next report of the N.C.C. a greater improvement. Thank you.

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MR. DEPUTY CHAIRMAN: I will put the amendment. The question is:

"That in the Resolution, for the words 'to introduce compulsory training in N.C.C. or A.C.C. for all students for one year each', the words 'progressively to widen the scope for training in N.C.C. or A.C.C. of students' be substituted."

The motion was adopted.

MR. DEPUTY CHAIRMAN: Now, I am putting the amended Resolution, The question is:

"This House is of opinion that with a view to inculcating a spirit of discipline and leadership among the youth of the country, the Central Government should recommend to State Governments progressively to widen the scope for training in N.C.C. or A.C.C. of students at the High School and the University stages of education.

The motion was adopted.

MR. DEPUTY CHAIRMAN: Tin-Resolution, as amended, is adopted The House stands adjourned till 11 A.M on Monday.

The House then adjourned at five minutes past five of the clock till eleven of the clock on Monday, the 19111 September 1955.